

not for the Ministry of Home Affairs to decide. If there are some Members from the non-Hindi speaking States, we would welcome them.

श्री रामचैव सिंह : जब संविधान में यह प्राविजन है कि सरकार दस वर्ष केबाद एक कमेटी काठित करेगी जो देखेगी कि अग्रेजी का स्थाना हिन्दी के रही है तथा धीरे धीरे अंग्रेजी जा रही है तो क्या इसको अख्तियार किया गया है कि पूरे राज्य में अग्रेजी तक कितनी परसेंट हिन्दी अंग्रेजी के स्थान पर बँटी है और कितने परसेंट पर अग्रेजी भी अंग्रेजी बँटी हुई है ?

श्री अश्व मेहता : प्राक्लिवाल सैंगुएज अक्ट 1963 में पास हुआ था और 1965 में लागू हुआ था। उस में कहा गया है कि दस वर्ष के बाद एक कमेटी बने जो राज्यों में और यहाँ भी देखे कि हिन्दी की प्रगति के लिए कितना कुछ किया गया है। 126 जनवरी, 1975 को दस वर्ष पूरे हुए हैं और पहली बार यह कमेटी बन रही है।

Recasting of Fifth Plan for Tamil Nadu

*916. SHRI R. V. SWAMINATHAN: Will the Minister of PLANNING be pleased to state:

(a) whether due to severe drought and famine in Tamil Nadu, the Planning Commission proposes to recast the allocation of funds to the State in the Fifth Five Year Plan;

(b) if so, whether the projects which were to be undertaken in 1975 have been abandoned due to non-completion of the Fifth Plan;

(c) whether the Central Government have recast the Fifth Plan for Tamil Nadu State; and

(d) in what way the recasting of Fifth Plan will affect the State of Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) to (d). The Fifth Five Year Plans

of all States, including that of Tamil Nadu, are yet to be finalised. There is, therefore, no question of any Fifth Five Year Plan programmes being abandoned as a result of the current drought.

As regards the Annual Plan 1975-76 which has since been finalised, adequate care has been taken to accelerate schemes which are of relevance from the point of view of meeting the drought situation in the State.

SHRI R. V. SWAMINATHAN: May I know whether the Government of Tamil Nadu has proposed any recasting of the Fifth Five Year Plan in view of the new situation that has arisen in Tamil Nadu? Have they submitted any proposals for recasting the Plan?

SHRI VIDYA CHARAN SHUKLA: They have asked for an assistance of Rs. 20 crores for the current Plan period and we have told them that we would examine it provided they are willing to accommodate it within the Plan ceiling of the Fifth Plan and this request of the Tamil Nadu Government is under examination.

SHRI R. V. SWAMINATHAN: In view of the situation that prevails today in Tamil Nadu, which is really an extra-ordinary situation which has not arisen in the last hundred years and in view of this serious drought situation, will the Centre give some special allocation beyond this Rs. 20 crores they have asked for, for the Fifth Five Year Plan?

SHRI VIDYA CHARAN SHUKLA: Central assistance in this regard is always decided after an examination, discussions and also visits by high-level teams and whatever demands have been put forward are carefully scrutinised and thereafter, adequate provisions are made by us. What I have indicated is the demand of the Tamil Nadu Government which they have made and we are taking steps to quickly finalise our views on this matter and we hope we will be able to settle this question expeditiously.

SHRI N. K. P. SALVE: The hon. Minister has stated that the Fifth Five Year Plans of States are in the stage of finalisation *vis-a-vis* the drought prevailing in certain States and the Annual Plan for 1975-76 has taken into account the drought situation in the States.

Apart from Tamil Nadu, there are regions where there has been acute drought like the Chhatisgarh area in Madhya Pradesh, Maharashtra, . .

SHRI P. VENKATASUBBAIAH: Rayalaseema also.

SHRI N. K. P. SALVE: Yes, as my friend here says, Rayalaseema also is a drought area. I want to know from the Minister whether so far as the Plan which has been formulated, is concerned, adequate allocations have been made for all these areas for immediate relief to the people affected by drought. That is No. 1.

Secondly, I want to know what long-term measures are contemplated so that these areas are not prone to droughts oftener than they have been so far.

MR. SPEAKER: This question relates only to Tamil Nadu.

SHRI N. K. P. SALVE: It arises out of the supplementary.

MR. SPEAKER: I do not think so.

SHRI N. K. P. SALVE: It is a question of relevance. I beg of you to consider this. He says that the recasting of the Five Year Plans for all States *vis-a-vis* the drought is under contemplation. He has stated so.

SHRI VIDYA CHARAN SHUKLA: No, no.

SHRI N. K. P. SALVE: My question is: it is an important question. Why are you shuffling me out? If he is giving an answer he can give.

MR. SPEAKER: General observations should be followed by a general supplementary but not a specific sup-

plementary about any particular region.

SHRI N. K. P. SALVE: I am asking about the general principle with regard to providing immediate relief and also long-term relief contemplated *vis-a-vis* the problems in all these areas including Tamil Nadu.

SHRI VIDYA CHARAN SHUKLA: The same principle we follow in all the States whenever there are reports of droughts or any such calamities where our assistance is required. . .

SHRI N. K. P. SALVE: What about Chhatisgarh?

SHRI VIDYA CHARAN SHUKLA: . . . we send a central team to assess the damage. This central team is sent after we receive a memorandum from the State Government setting about their problems and the amount they require. Specifically, the hon. Member has asked about Chhatisgarh. We are awaiting a memorandum from the State Government about the difficulties they are facing in the current financial year and as soon as this memorandum is received we shall send a team to examine the whole question and action will be taken immediately. But unless memorandum is received we are not in a position to take any action in this matter.

श्री मूल सवाल ज्ञाना : राजस्थान में पंद्रह हजार गांव अकाल से पीड़ित हैं। पहले एक स्टडी टीम भेजी गई थी, उसने अपनी रिपोर्ट पेश कर दी। दूसरी बार भेजी गई। उसने अपनी रिपोर्ट पेश की है या नहीं की है? क्या पांचवी योजना के अन्तर्गत जो काम हैं उनको करने के लिए अन्तरासिध्द थाप डेगो या नहीं देंग ?

श्री विद्या चरण शुक्ल : बहनी टीम की रिपोर्ट के बाद उनको पता चिया गया। अभी जो बर्तमान रिपीय बर्ष चल रहा है इस में रिपोर्ट फाई है या नहीं यह मुझ इस बर्षत राजस्थान के बारे में ज्ञात नहीं है। लेकिन मैं कह

सकता हूँ कि यदि रिपोर्ट वा: गई होगी तो इन तत्काल उसके ऊपर कार्यवाही करेंगे।

अध्यक्ष महोदय : यह स्कीम स्वशासन तमिलनाडु के बारे में था। अब इसे राजस्व का भी बुरे दे दिया गया है। मैं इन तरफ की चीज को एलाउ नहीं करूंगा।

SHRI MOHAN DHARIA : Is the Government aware that the economy of the drought affected states including Tamilnadu, Gujarat, Orissa, Madhya Pradesh, this year has been shattered, because of the acceptance of the recommendations of the Sixth Finance Commission by the Government, as the amount to be given is adjusted against the Fifth Five Year Plan allocation. Is the Government further aware that it has also harmed the national integrity and unity of the country? Why should not the whole country sacrifice when there is a natural calamity? Under the circumstances will the Government assure the House that the National Development Council will reconsider the decision and will treat this country as one country and in the case of a natural calamity the whole country will be treated as one country and that State which is suffering will not be allowed alone to suffer.

SHRI VIDYA CHARAN SHUKLA : The report of the Finance Commission, in this case Sixth Finance Commission, is not considered by the NDC. These reports are considered by the Government and decision taken. The decision on the Sixth Finance Commission report taken by Government was that any assistance for drought relief in any State will have to be borne within the Plan ceiling of that particular State. As the hon. member, knows these moneys or the central assistance or even the other money which the State Government concerned raises, are part of the national larger kitty and not larger national resources, nor that every State is left to itself to

fight its calamity. Whether it occurs in Gujarat or Rajasthan or Madhya Pradesh or Tamilnadu, this is a national question and, therefore, when we from the Central Government give any assistance, we keep this idea in mind. But we have to have certain kind of discipline and some mode of working, and, therefore, the recommendation made by the Finance Commission has been accepted and it is not subject to review by the NDC. The present scheme that we have adopted is to help the drought affected States, even though we may not be able to give all the assistance that they demand but we have provided them assistance which has so far been able to avert any calamity as such and they have been able to meet their requirements and in the same manner Tamilnadu will be able to meet their requirements if they fully co-operate with us in this matter.

SHRI MOHAN DHARIA : The question has been avoided. I have said about the NDC because the whole of the country will have to be involved, and, therefore, the involvement of the Chief Ministers will be necessary. If you don't want to invite the advice of NDC, it is all right; but I consider the present decision wrong because the whole country should come forward with a sacrifice when there is a natural calamity. Why should the State alone be asked to suffer? Why the advance allocation should be re-adjusted against the outlays of the Five Year Plan. It is a wrong decision and I would plead with the Government to reconsider this decision.

SHRI VIDYA CHARAN SHUKLA : We don't think it is a wrong decision, but every Member is entitled to his own opinion. As I have said, the Finance Commission's recommendations are not required to be accepted or rejected by the NDC; it is for the Government to consider, and the Government have considered this report and have taken a decision, which we think is the right decision.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE, MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECHNOLOGY (SHRIMATI INDIRA GANDHI): But all the money does come from the national kitty; Each state is not after all separate but part of the whole country,

MR. SPEAKER: He knows about it, but in spite of that he is asking this question. His office in the Ministry is very fresh in his memory; he cannot help it.

Exploitation of Natural Resources in Karnataka

*919. SHRI K. LAKKAPPA: Will the Minister of PLANNING be pleased to state:

(a) whether Karnataka's natural resources have remained unexploited due to lack of infrastructure for industrial development, resulting in its having lagged behind in development; if so, the steps being taken in the matter;

(b) the amount of financial assistance given to Karnataka during the last two years and proposed to be given during 1975-76; and

(c) the criteria laid down for fixing the amount of financial assistance to the State?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING SHRI VIDYA CHARAN SHUKLA): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) It would not be correct to assume that Karnataka's natural resources have remained unexploited due to lack of infrastructure for

industrial development. Karnataka is in fact ahead of many other States in industrial development. The economic development of Karnataka has taken place in a planned manner over the Fifth Plan periods, along with the rest of the country. Its five-year plans encompass all sectors of development within the relative priorities of the Fifth Five Year Plans commensurate with the overall resource availability.

(b) In the following table is set out the Central assistance given to Karnataka during 1973-74 and 1974-75 and that proposed to be given in 1975-76:—

	Rs. crores
I. Central assistance under the plan	
(i) For the Annual Plan 1973-74	35.46
(ii) For the Annual Plan 1974-75	35.46
(iii) For the Annual Plan 1975-76	35.46
II. Central assistance outside the Plan	
(i) Special Plan accommodation in 1973-74	9.46
(ii) Non-Plan loans for the Kalnadi hydro electric project.	14.89

(c) The Central assistance for the Annual Plan 1973-74, the last year of the Fourth Five Year Plan, of all the States was allocated on the basis of Gadgil Formula approved by the National Development Council. Pending the determination of the allocation of Central assistance to States in the Fifth Five Year Plan on the basis of the principles and criteria to be evolved and approved by the National Development Council, the allocation of Central assistance to all States including Karnataka for the Annual Plan 1974-75 and 1975-76 has been kept at the same level as in 1973-74.

Special Plan Accommodation in 1973-74 of Rs. 9.46 crores outside the State Plan was released to Karnataka as a special case in order to meet the non-Plan gap in resources.